## (For insertion in the Maharashtra Government Gazette, Part-IV-C, Central Section and Goa Government Official Gazette)

## NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY ORIGINAL AND APPELLATE SIDES

## No. X(Gen)-1603/2025/449

Dated : 28<sup>th</sup> February, 2025.

In partial modification of Notification No. X(Gen)-1603/2024/2062, dated 18<sup>th</sup> November, 2024, the Hon'ble the Chief Justice is pleased to declare the day 5<sup>th</sup> April, 2025 (Non- Court working Saturday) as a Court working day for the Court and offices of the High Court of Bombay, Nagpur Bench, Nagpur in lieu of 1<sup>st</sup> March, 2025. (Proposed Court working day as per the High Court Calendar - 2025)

## HIGH COURT OF JUDICATURE AT BOMBAY :

	:	<b>SD</b> /-
	:	(S.S. Adkar)
DATED: 28 <sup>th</sup> FEBRUARY, 2025	:	<b>REGISTRAR GENERAL</b>